NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 07 /2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December, 2016, 10.30 A.M

Name of the Company		Anup Chakraborty.		
		-Versus-	N N	
		Richbirds Properties Pvt. Ltd. & Ors.		
Under Section		241/242		
SI.	Name & Desig	nation of Authorized	Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL			date
	LE	ETTERS)		

ORDER

None appeared from petitioners and respondents.

The petition is dismissed in default. The interim order passed earlier stands vacated.

(S. Vijayaraghavan)

S. vijagerono

Member (T)

(Vijai Pratap Singh)

Member (J)